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**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00898/2015

Wednesday, this the 14th day of November, 2018

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

K.T.Rajesh,
S/o.V.P.Ramachandran,
Telecom Technical Assistant,
Office of the Sub Divisional Engineer (Groups),
Bharat Sanchar Nigam Limited, Pattambi – 679 303.
Residing at Pushpa Nivas, Sangaramangalam P.O.,
Pattambi – 679 303. ...Applicant

(By Advocate – Mr.T.A.Rajan)

v e r s u s

1. Bharat Sanchar Nigam Ltd.
represented by its Chairman,
A-703, Statesman House, B-148,
Barakhamba Road, New Delhi – 110 001.
2. The Director (Human Resources Development),
Bharat Sanchar Nigam Ltd., Corporate Office,
5th Floor Bharat Sanchar Bhavan,
Janapath, New Delhi – 110 001.
3. The Chief General Manager,
Telecom, Bharat Sanchar Nigam Ltd.,
Kerala Circle, Thiruvananthapuram – 695 033.
4. The General Manager,
Telecom, Bharat Sanchar Nigam Ltd.,
Palakkad – 678 014. ...Respondents

(By Advocate – Mr.George Kuruvilla)

This application having been heard on 14th November 2018, the Tribunal on the same delivered the following :

.2.

O R D E R

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Applicant was absent. There is no representation for him either. Applicant's name was called twice. There is no reply. The O.A is dismissed for non-prosecution. No order as to costs.

(Dated this the 14th day of November 2018)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00898/2015

1. **Annexure A-1** – True copy of the appointment order of the applicant memo No:Q-1299/18 dated 2.11/12.1994.
2. **Annexure A-2** – True copy of the Degree Certificate of the applicant.
3. **Annexure A-3** – True copy of the MBA certificate of the applicant.
4. **Annexure A-4** – True copy of the order No.ST III/TTA/LDCE 40%/2008/55 dated 21.3.2011 of the 4th respondent.
5. **Annexure A-5** – True copy of the Recruitment Rules, 1990 dated 15.6.1990 of the Bharat Sanchar Nigam Ltd.
6. **Annexure A-6** – True copy of the Recruitment Rules, 1996 of the Bharat Sanchar Nigam Ltd.
7. **Annexure A-7** – True copy of the Recruitment Rules, 1999 of the Bharat Sanchar Nigam Ltd.
8. **Annexure A-8** – True copy of the Recruitment Rules, 2001 of the Bharat Sanchar Nigam Ltd.
9. **Annexure A-9** – True copy of the order dated 28.5.2013 in O.A.No.487 of 2013 of this Hon'ble Tribunal.
10. **Annexure A-10** – True copy of the representation dated 10.6.2013 submitted by the applicant.
11. **Annexure A-11** – True copy of the Recruitment Rules of Junior Telecom Officer (Telecom) 2014 dated 14.10.2015 of the Bharat Sanchar Nigam Ltd.
12. **Annexure A-12** – True copy of the list of officiating Junior Telecom Officer and qualification as on 1.10.2015 issued by the Sub Divisional Engineer (Admn.), Office of the 4th respondent.
13. **Annexure A-13** – True copy of the order bearing No.ES/22-2/2017-2018/138 dated 10.4.2018 of the Assistant General Manager (R&E), Thiruvananthapuram.
14. **Annexure R1(a)** – True copy of the letter dated 1.8.2013 issued to the applicant.
